

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 683 of 2016

Md. Mejaj Alam	...	Petitioner
	Versus	
The C.B.I.	...	Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner	: None	
For the C.B.I.	: Mr. Rohit Sinha, Advocate	

Order No.07 Dated- 08.09.2021

Heard the parties through video conferencing.

No one turns up on behalf of the petitioner.

Perusal of the record reveals that on the last date of listing of the case i.e. on 10.02.2021, no one turned up on behalf of the petitioner and a conditional order was passed by this Court on 10.02.2021 that if no one turns up on behalf of the petitioner on the next date of listing of the case, this criminal miscellaneous petition will be dismissed for non-prosecution.

Since no one turns on behalf of the petitioner, this criminal miscellaneous petition is dismissed for non-prosecution.

(Anil Kumar Choudhary, J.)